

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

107. IA 5616/2023

IN

C.P. (IB)/1729(MB)2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: JM Financial Asset Reconstruction Co. Ltd.

VS

Yes Power & Infrastructure Ltd

**Appearance:**

For the Applicant: Adv. Maulik Chokashi i/b Amar Khanna for the Applicant

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Ld. Counsel for the Liquidator submits that pursuant to order dated 23.02.2024, a revised Form-H has been filed. However, upon checking on DMS, we note that revised Form-H is filed on 02.04.2024 which is lying under defect. Counsel is directed to follow up with the registry and get it listed on board.

List on **02.05.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)